

FORM-D
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-01/2019/43 / RTI
Dated 5th March, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court.
Guwahati – 781 001

To : Sri Dhurbajit Kakoti
Vill.- Deurigaon,
P.O.- Ketekibari,
Dist. – Sonitpur, Assam- 784154

Sub : Reply under RTI Act, 2005.

Ref: Your RTI Application dated 28/01/2019, Regd. Vide ID No. 25/2019
dated 06/02/2019 and Letter No. SRTI.2/2018-19/602 dated 04/02/2019 of the SPIO
& Asstt. Commissioner, o/o Dy-Commissioner, Sonitpur, Tezpur, Assam

Sir,

With reference to the above, this is to inform you that the application fee of Rs 50/- paid through IPO (the required fee is Rs. 10/- only), ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'Registrar Judicial Gauhati High Court'. Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

You may re-submit your application rectifying the deficiency (or you may approach o/o the Commissioner & Secretary to the Govt. of Assam, Home & Political Department, Dispur, Guwahati-781006, which is the appointing authority of the recruitment process, seeking required information).

An appeal against the above order, if preferred, may be made before the Registrar General / Appellate Authority, Gauhati High Court, Guwahati- 781001, under Section 19 of the Right to Information Act, 2005 and as per provision of Rule 7 of the Gauhati High Court (RTI) Rules, 2008, within thirty days from the receipt of this reply.

Yours faithfully,

Encl: IPO no: 94G 570119

5/3/19
Registrar (Judicial) & PIO
Gauhati High Court.

Memo No. HC-XXXV.04/2019/ 43-44 / RTI dated 5th March, 2019

Copy to the SPIO & Asstt. Commissioner, o/o Dy-Commissioner, Sonitpur, Tezpur, Assam. This is in response to letter No. SRTI.2/2018-19/602 dated 04/02/2019

5/3/19
Registrar (Judicial) & PIO
Gauhati High Court.

5/3/19

5/3/19

OK

FORM – E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/45 / RTI
Dated 5th March, 2019

From : Sr. Shrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati -781001

To : Smt. Arunima Barman
C/o Marjani Barman
House of Dhulen Kr Bhuyan, House No. 44
Janakalyan Sangha Field,
North Jyoti Nagar, Nilgiri Path,
P.O.- Bamunimaidam,
Guwahati - 781021

Sub : Information under RTI Act.

Ref : Your RTI Application dated 22/01/2019, Registered Vide ID No. 24/2019
dated 05/02/2019

Sir,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query No. 1 and 2: Yes. Copy of Transfer Policy is enclosed.

Reply to query No. 3 : Yes, as per transfer policy and the Notification No. HC.VII-183/2013/2015/A dated 02/05/2017 (copy enclosed).

Reply to query No. 4 : Yes, as per Notification No. HC.VII-183/2013/2015/A dated 02/05/2017 (copy enclosed).

Reply to query No.5: Please see clause xi) of the Transfer Policy enclosed.

Reply to query No. 6 and 9: Copy of relevant rules as available, are enclosed for your reference. The PIO is not supposed to render 'opinion' or 'advice'.

Reply to query No.7 : The Government of Assam Rules regarding transfer of persons with disability are not held by this PIO.

Reply to query No.08 : Relevant Rules governing transfer of the Gauhati High Court staff are enclosed.

Yours faithfully,

Encl: as stated.

Arunima Barman
12/3/19

5/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

5/3/19

FORM-D
Rejection Order
[Rule 4 (iii)]

No. HC.XXXV-01/2019/46 RTI
Dated 6th March, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial) &PIO
Gauhati High Court.
Guwahati – 781 001

To : Er. Ashit Baran Saha,
C/O Kamal Dey,
Shyama Prasad Road,
Karimganj, Assam - 788713.

Sub : Information under RTI Act.

Ref : Your RTI Application dated 11/02/2019, Regd. Vide ID No. 30/2019
dated 19/02/2019.

Sir,

With reference to the above, this is to inform you that the requisite fee of Rs 10/- paid through IPO, ought to have been paid in favour of 'Registrar General, Gauhati High Court', payable at Guwahati, instead of 'PIO o/o Registrar (Judl) '. Hence, your application is rejected for not complying with Rule 9(iii) of the Gauhati High Court (Right to Information) Rules, 2008. The IPO so enclosed with your application, is returned herewith.

You may re-submit your application rectifying the deficiency.

An appeal against the above order, if preferred, may be made before the Registrar General / Appellate Authority, Gauhati High Court, Guwahati- 781001, under Section 19 of the Right to Information Act, 2005 and as per provision of Rule 7 of the Gauhati High Court (RTI) Rules, 2008, within thirty days from the receipt of this reply.

Yours faithfully,

Encl: IPO no: 43F 079216

Registrar (Judicial) & PIO
Gauhati High Court.

21.7.3.19

20/03/2019

ole

By speed post.

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/ 47 / RTI
Dated 8th March, 2019

From: Sri Dhrupad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Sri Niraj Bhuyan
Indian Statistical Institute-North East Centre,
Tezpur University Campus,
Napaam, Tezpur,
Assam-784028

Sub: Information under RTI Act.

Ref: Your RTI application dated _____ Regd. Vide ID No. 235 /2018 dated
17/12/2018

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query: Photocopies of OMR answer scripts in respect of Roll Nos. 1014,
1046, 1057 and 1036 is enclosed herewith.

Yours faithfully,

Enco : as stated

[Signature]
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

[Signature]
08/03/2019

[Signature]
11.03.19.

ole

OTC by Speed post.

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]



No. HC.XXXV -04/2019/ 48 / RTI
Dated 14th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Vodela Suresh Babu
House No.-8-112, Srilaxminarasimha Swamy Colony,
Annojiguda, Ghatkesar,
Medchal District,
Telengana - 500088

Sub : Information under RTI Act.

Ref : Your RTI Application dated 25/09/2018, Regd. Vide ID No. 12/2019
dated 21/01/2019 and Letter No. 15011/96/2016-Jus (AU) dated 30/12/2018
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

And

Your RTI Application dated 16/09/2018, Regd. Vide ID No. 31/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU) -22 dated 31/01/2019
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. 1: The email id of Gauhati High Court are hc-asm@nic.in,
highcourt.ghc@gmail.com

Reply to query No. 2, 3 and 4: Information sought for not related to the Gauhati High Court.

Reply to query No. 5: List of Hon'ble Judges of the Gauhati High Court since inception, is
enclosed herewith. Separate data in respect of social status of Hon'ble Judges, not being maintained,
the information could not be provided.

Encl : as stated.

2.000
14.03.19.

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

13/02/2019

JK

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -03/2018/ 49 / RTI
Dated 14th March, 2019

From : Sri Dhruv Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri ParthaPratrim Goswami,
Chief Translator.
Translation Wing,
Gauhati High Court,
Guwahati - 781001

Sub : Information under RTI Act.

Ref : Your RTI Application dated 16/02/2018 – Registered Vide ID No. 37/2019
dated 16/02/2019.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. i) and ii) : The letters for which copies are sought, not being
traceable, the same could not be provided.

Yours faithfully,

Received
Registrar
14-3-19

JK
13.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

JK
13/03/2019

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

(1)

No. HC.XXXV -04/2019/51 / RTI
Dated 14th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Vishal Vinod Tibrewala
6 J B Nagar, Andheri Kurla Road,
Andheri East,
Maharashtra - 400059

Sub : Information under RTI Act.

Ref : Your RTI Application dated 19/11/2018, Regd. Vide ID No. 36/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU) dated 29/01/2019
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query : The total number of pending cases in the Gauhati High Court, as on
31/01/2019 is 33762. A details statement is appended.

Enco : as stated

Yours faithfully,

(2) 15-3-19

14.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

14/02/2019

JK

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/52/ RTI
Dated 14th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Vishal Vinod Tibrewala
6 J B Nagar, Andheri Kurla Road,
Andheri East,
Maharashtra - 400059

Sub : Information under RTI Act.

Ref : Your RTI Application dated 19/11/2018, Regd. Vide ID No. 35/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU) dated 29/01/2019
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query : The total number of pending cases in the District & Sessions Courts of
Assam as on 28/02/2019 is 272086. A details statement is appended.

Encl : as stated

3
15-3-19

Yours faithfully,

JK
14-3-19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Stamp
14/03/2019

9C

9

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/53 / RTI
Dated 14th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Vikash Kumar
Vill & P.O. Rajasan
Dist- Vaishali,
Bihar - 222170

Sub : Information under RTI Act.

Ref : Your RTI Application dated 24/09/2018, Regd. Vide ID No. 32/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU)-09 dated 31/01/2019
of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. a), b) and c) : The information sought for not related to Gauhati High
Court. Moreover, CAPIO, Ministry of Law & Justice has forwarded the queries to the concerned
departments.

Reply to query No. d): The working language of Gauhati High Court is English.

15-3-19

Yours faithfully,

13.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

15/03/2019

OP

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 54 / RTI
Dated /4th March, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Tarannum
Flat No. H – 46, Ganga Nagar Colony,
Azadpur, Varanasi,
Uttar Pradesh - 221001

Sub : Information under RTI Act.

Ref : Your RTI Application dated 09/10/2018, Regd. Vide ID No. 33/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU)-47 dated 03/02/2019
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Madam,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. 9 : Separate data of conviction related to rape accused, not being
maintained, the same could not be provided.

Please be noted that, information as it exists only is to be provided under the RTI Act.

Yours faithfully,

2/15.3.19

13/3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

17/03/2019

Adampur
Varanasi

94

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 55 / RTI
Dated 14th March, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Jitupan Kakoti
Baihata Chariali,
Dist Kamrup,
Assam – 781381 (phone- 9365224955)

Sub : Information under RTI Act.

Ref : Your RTI Application dated 21/11/2018, Regd. Vide ID No. 34/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU) dated 25/01/2019
of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query : Separate data of OBC NCL cases not being maintained, the same could not be
provided.

15-3-19

Yours faithfully,

13.3.19

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Specified
13/03/2019

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/56/ RTI
Dated 14th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Sudeep Kumar
Cbp2b, Railway Colony,
Khadda Kushinagae,
Uttar Pradesh - 274802

Sub : Information under RTI Act.

Ref : Your RTI Application dated 16/11/2018, Regd. Vide ID No. 29/2019
dated 13/02/2019 and Letter No. 15011/96/2016-Jus (AU) dated 22/01/2019
of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice),
Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query : The Officers and Staff recruited by the Gauhati High Court after 2005 are
NPS subscribers (total 469 subscribers).

15.3.19

Yours faithfully,

[Signature]
14.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

[Signature]
14/03/2019

JK

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/57 / RTI
Dated 15th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Dinesh Kumar Prajapati
Vill . - Rapala, P.O.- Nanora
Tehsil- Jhalarapatan, Dist- Jhalawada,
Rajasthan- 326022, Phone # 9587552182

Sub : Information under RTI Act.

Ref : Your RTI Application dated 24/11/2018, Regd. Vide ID No. 20/2019 dated 24/01/2019 and Letter No. 15011/96/2016-Jus (AU) dated 15/01/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query : Separate data of court cases, subject matter of which is hindering in recruitment in Government jobs, not being maintained, the same could not be provided.

Please be informed that information as it exists, only is to be furnished under the RTI Act.

Yours faithfully,

JK
16/3/19
LD 410 pm

JK
15/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

JK
15/03/2019

OK

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/58 / RTI
Dated 15th March, 2019

From : Sri Dhruvash Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Sri Abhinav Gupta
P 90 A,
South Extension-2,
New Delhi - 110049,
Phone # 9599950414

Sub : Information under RTI Act.

Ref : Your RTI Application dated 01/12/2018, Regd. Vide ID No. 21/2019 dated 24/01/2019 and Letter No. 15011/96/2016-Jus (AU) dated 15/01/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No. 1 : Vide Government of Assam Notification No. JDJ (E) 265/2009/81 Dated 10/11/2014, The Gauhati High Court is paying the Retired Chief Justices and other retired Judges an allowance of Rs. 14,000/ and Rs. 12,000 pm, respectively, for defraying the services of an Orderly, Driver, Security Guard, etc. Copy of the notification appended.

Reply to query No. 2 : The query does not relate to Gauhati High Court as the CAPIO had forwarded the query to the concerned authority.

Reply to query No. 3 : No TDS has been deducted by the Registry of Gauhati High Court while disbursing the allowance. The payment has been effected by bank transfer to accounts of respective retired Judges.

Encl : as stated

Yours faithfully,

15.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

15/03/2019

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/59 / RTI
Dated 15th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Pallavi Chhabaria
H/No. 4 Prem Villa, Bhawna Hostel,
Vasant Vihar,
Uttarakhand - 248007 Phone#9675743595

Sub : Information under RTI Act.

Ref : Your RTI Application dated 26/11/2018, Regd. Vide ID No. 17/2019 dated 24/01/2019 and Letter No. 15011/96/2016-Jus (AU) dated 14/01/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the information pertaining to your query is provided herein below :

The details regarding proportion of Hon'ble female Judges to male Judges in the
Gauhati High Court

Sanctioned Strength	Working Strength	Female	Male	Vacant
24	20	1	19	4

The combined number of Judges of the Gauhati High Court and the District Courts*
of Assam as on 28/02/2018:

Gauhati High Court	Sanctioned Strength	Working Strength	Vacant	Remarks
	24	20	4	*District Judges
District Courts of Assam*	64	60	4	and
Combined strength	88	80	8	equivalent posts

A statement showing the total number of pending cases in the Gauhati High Court (total 33445) and the subordinate courts (total 312760) under its jurisdiction, as on 31/12/2018, is appended. All India data not being maintained in Gauhati High Court, the same could not be furnished.

Encl: as stated (3 sheets)

Yours faithfully

15.3.19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

15/03/2019

FORM - E
Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 60 / RTI
Dated 18th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Pavan Zavar
Main Road, Balapur
Tal Shrirampur, Dist- Ahmednagar,
Maharashrtra – 413715 phone#9404980134

Sub : Information under RTI Act.

Ref : Your RTI Application dated 28/11/2018, Regd. Vide ID No. 19/2019 dated 24/01/2019
and Letter No. 15011/96/2016-Jus (AU) dated 14/01/2019 of the Section Officer &
CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

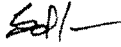
Sir,

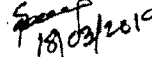
With reference to the above, I am to inform you that your queries have already been replied
vide this Registry's letter No. HC.04/2019/60/RTI dated 18/03/2019 (Registered ID. No. 18/2019).

A copy of the said letter is enclosed herewith.

Yours faithfully,.

Encl: as stated


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


18/03/2019

ofe

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/61 / RTI
Dated 18th March, 2019

From : Sri Dhrupad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Venu V s
D. No. - 25/10/717, Dycass Road Center,
A.K. Nagar Post, Nellore,
Andhra Pradesh - 524004 phone#9551396799

Sub : Information under RTI Act.

Ref : Your RTI Application dated 28/11/2018, Regd. Vide ID No. 18/2019 dated 24/01/2019
and Letter No. 15011/96/2016-Jus (AU) dated 14/01/2019 of the Section Officer &
CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided
herein below :

Reply to query No. 1 : Total amount collected by the Gauhati High Court towards costs of
Cases (fine etc.), during the financial year 2018-2019 (as on 28/02/2019) is Rs. 35,400/-.

The amount is kept in a bank account maintained by the Gauhati High Court Legal Services
Committee, for meeting the expenses towards free legal services programmes.

The current balance of the receipts (including bank interest earned) is Rs. 7,38,428.

18-3-19

Yours faithfully,.

18/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

18/03/2019

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/62 / RTI
Dated 19th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Mr. Pavan Zavar
Main Road, Balapur
Tal Shrirampur, Dist- Ahmednagar,
Maharashtrra – 413715 phone#9404980134

Sub : Information under RTI Act.

Ref : Your RTI Application dated 28/11/2018, Regd. Vide ID No. 41/2019 dated 24/01/2019 and Letter No. 15011/96/2016-Jus (AU) dated 14/01/2019 of the Section Officer & CAPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Sir,

With reference to the above, the information pertaining to your query is provided herein below :

The number of cases pending in the Gauhati High Court and the Subordinate Courts under its jurisdiction :

	As on 31/10/2018	As on 31/01/2019	Remarks
Gauhati High Court	33469	33762	Details enclosed
Subordinate Courts	315829	316357	

Total budgetary allocation for the year 2018-2019 under the Head 0304-Judges (Charged) of the Gauhati High Court is given below :

Sub Heads	Amount in Rs.	Expenditure as on 31/12/2018
01- Salaries	10,00,00,000	4,02,00,000
02- Wages	20,00,000	14,17,000
03 – Travelling Expenses	*45,00,000	21,90,000
04 – Office Expenses	50,00,000	26,50,000
11- Hospitality	*5,00,000	1,14,000
Total	11,20,00,000	4,65,71,000


*After re-appropriations

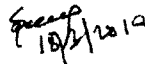
Total expenses during the financial year could only be ascertained after the closing of F/Y 2018-2019, hence, the same could not be furnished.

The budget allocation for the District Courts (subordinate courts of Assam under the jurisdiction of Gauhati High Court) is Rs. 251,02,26,000/- (i.e. the sum of sub-Major Heads- 105, 108 and 2041 Voted).

Yours faithfully,

Encl: as stated (4 sheets)


Registrar (Judicial) & PIO
Gauhati High Court, Guwahati


18/3/2019

9c

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 63 / RTI
Dated 19th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : ✓ Sri Mr. Venkatesh Nayak
55A, 3rd Floor, Siddharth Chambers- 1,
Kalu Sarai,
New Delhi – 110016 Phone#9871050555

Sub : Information under RTI Act.

Ref : Your RTI Application dated 24/12/2018, Regd. Vide ID No. 43/2019 dated 01/03/2019
and Letter No. CIC/Legal/RTI/2019/001 dated 22/02/2018 of the CPIO Legal Cell,
Central Information Commission, New Delhi.

Sir,

With reference to the above, the information pertaining to your query, is provided herein
below:

Reply to query No 1 : No RTI appeal concerning the Registry of Gauhati High Court, for
which the decisions are pronounced by the Central Information Commission, is currently under
review or appeal before any High Court or the Supreme Court of India.

Reply to query No 1 : The information relates to CIC, New Delhi.

Yours faithfully,

19/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No. HC-XXXV-04/2019/ 63-64 / RTI dated 19th March, 2019

✓ Copy to : 1. The CPIO Legal Cell, Central Information Commission, Baba Gang Nath
Marg, Munirka, New Delhi -110067. This is in response to File No. CIC/Legal/RTI/2019/001
dated 22/02/2018 .

19/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

20.3.19

19/03/2019

oe

FORM 'E'

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -02/2019/ 65 / RTI
Dated 20th March, 2019

From: Sri Dhruvad Kashyap Das
Registrar (Judicial)& PIO
Gauhati High Court.
Guwahati - 781001

To : Mr. Iqbal Hussain Laskar
S/o Faizur Rahman Laskar,
House No : 8, 2nd Floor, Nilgiri Path,
P.O.- HatigoanChariali,
Guwahati, Assam-781038 phone#7086691531

Sub: Information under RTI Act.

Ref: Your RTI application dated 20/02/2019, Regd. Vide ID No. 31 /2019 dated 20/02/2019.

Sir,

With reference to the above, I am to inform you that the final rank wise marks statement of the candidates, who appeared in the main written examination and viva-voce of the AJS Grade-III Examination-2018, showing Roll numbers/genders/social status/ paper wise marks obtained in the main written examination along with average marks obtained in interview and the total marks obtained (written+viva voce), is published in the official website of the Gauhati High Court at www.ghconline.gov.in . The copies of said published result is enclosed herewith.

Further, information regarding disclosure of name of individual candidates, marks obtained by them in individual papers, marks awarded by individual interview panel members to them and also the name of interview panel members and the marks awarded by them to each individual candidate, is under consideration of the appropriate authority looking after recruitment of Judicial Officers. The decision of the said appropriate authority, if any, shall be communicated to you in due course.

Yours faithfully,

Encl : as stated (8 sheets)

Received
by [Signature]
on 25/3/19

[Signature]
20/03/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.
[Signature]
20/03/19

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/ 66 / RTI
Dated March 28th 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Shreya Tripathy
D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024

Sub : Information under RTI Act.

Ref : Your RTI Application dated 20/02/2019, Registered Vide ID No. 38/2019
dated 27/02/2019.

Madam,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No.1 : Soft copy of Vision Document-2019 prepared by the Gauhati High Court is being sent to your email id- shreya.tripathy@vidhilegalpolicy.in (4 nos. of files- Vision Document-2019-Preface, Vision Document-2019-Index, Vision Document-2019-GHC and Vision Document-2019-Final).

Reply to query No. 2 : Proposals for creation of 16 (sixteen) number of new/additional courts and posts of Judicial Officers to preside over the Courts, has been sent to the Law Department of Assam by the Gauhati High Court (District & Sessions Judge- 4, CJMs-4, Addl. CJMs-3, Civil Judge-2, Munsiff-cum-JMFC-1, Civil Judge-cum-Asstt. Sessions Judge-1 and Munsiff-1= 16).

Besides these, the Gauhati High Court has moved the Government of Assam for creation of (i) 33 numbers of Fast Track Courts, (ii) 15 numbers of Family Courts (iii) 18 numbers of MACTs and (iv) 07 numbers of Special Courts.

Reply to query No. 3 : Present status of the proposals :- pending approval from the Government.

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Memo No. HC.XXXV -01/2019/ 66-67 / RTI dated 28th March, 2019-03-27
Copy to the System Analyst, Gauhati High Court. He is requested to send this letter attaching the 4 numbers of 'Vision Document-2019' files, to id- shreya.tripathy@vidhilegalpolicy.in.

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Manoh
29/3/19

20-3-19

28/03/2019

OC. By speed post

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 68 / RTI
Dated 28th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Urshita Saxena
A-8B, IMS Law College,
Sector-62, NOIDA,
Uttar Pradesh - 201301 phone# 9818545353

Sub : Information under RTI Act.

Ref : Your RTI Application dated 16/11/2018, Regd. Vide ID No. 39/2019 dated 28/02/2019 and Letter No. 15011/96/2016-Jus (AU)-49 dated 14/02/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the available information pertaining to your query is provided herein below :

Reply to query No. 1 and 5 : The information sought for do not relate to Gauhati High Court.

Reply to query No. 2 : Total number of cases pending before the Gauhati High Court as on 31/10/2018 is 33469.

Reply to query No. 3 : Total number of vacant post of the Hon'ble Judges of the Gauhati High Court as on 31/10/2018 is 7.

Reply to query No. 4 : The functioning of Gauhati High Court is not yet paperless.

29/3/19

Yours faithfully,

Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

28/03/2019

By Speed post

23

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -04/2019/ 69 / RTI
Dated 28th March, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Urshita Saxena
A-8B, IMS Law College,
Sector-62, NOIDA,
Uttar Pradesh - 201301 phone# 9818545353

Sub : Information under RTI Act.

Ref : Your RTI Application dated 05/01/2019, Regd. Vide ID No. 40/2019 dated 28/02/2019 and Letter No. 15011/96/2016-Jus (AU) dated 14/02/2019 of the Section Officer & CPIO, Ministry of Law & Justice (Department of Justice), Government of India.

Madam,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query No. 1 : The Gauhati High Court and the District Courts under the jurisdiction of Gauhati High Court, in the states of Assam, Nagaland, Mizoram and Arunachal Pradesh, have not introduced live streaming of court proceedings.

S
29/3/19

Yours faithfully,

16/2
28/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

28/03/2019

Plc
By speed post

FORM - E

Form of supply of information to the applicant
[Rule 4 (iv)]

No. HC.XXXV -01/2019/ 70 / RTI
Dated March 30th, 2019

From : Sri Dhruvad Kashyap Das
Registrar (Judicial) & PIO
Gauhati High Court
Guwahati-781001

To : Ms. Tarika Jain
D-359, Lower Ground Floor,
Defence Colony,
New Delhi - 110024 phone# 011 43102767

Sub : Information under RTI Act.

Ref : Your RTI Application dated 01/03/2019, Registered Vide ID No. 42/2019
dated 01/03/2019.

Madam,

With reference to the above, the information pertaining to your query is provided herein below :

Reply to query : For the accounts of Gauhati High Court, three numbers of Audit programmes had been conducted during the years 2013 to 2018. The reports of the said audit, viz, report dated 09/05/2016, 19/04/2017 and 29/05/2018 are enclosed herewith.

Yours faithfully,

Encl: as stated.

18/3/19
Registrar (Judicial) & PIO
Gauhati High Court, Guwahati.

Speed
29/03/2019

Plc
20/3/19